

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 483 of 2019**

**IN THE MATTER OF:**

**Dharamveer Singh & Ors.**

**...Appellant**

**Versus**

**Vinay Talwar & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Shikhar Mittal and Mr. Shantanu Awasthi, Advocates.**

**For Respondent: Mr. A. Anand and Mr. Anant A. Pavgi, Advocates for RP  
With**

**Company Appeal (AT)(Ins) No. 502 of 2019**

**IN THE MATTER OF:**

**Nitin Gupta**

**...Appellant**

**Versus**

**M/s Applied Electro- Magnetics Pvt. Ltd & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Mohit Singh and Mr. D. Nayyar, Advocates.**

**For Respondent: Mr. A. Anand and Mr. Anant A. Pavgi, Advocates for RP  
Mr. Siddharth Sachar, Advocate for BOI R-2**

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**ORDER**

**05.09.2019** Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 01<sup>st</sup> October, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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